

medical research and preparation of Polio vaccine. Figures for later months are being collected and will be laid on the Table of the Lok Sabha.

**Export of Manganese Ore**

\*281. { Shri Raghunath Singh:  
 { Shri Heda:  
 { Shri Damani:  
 { Dr. Ram Subhag Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware that transport problem has taken an acute turn for the exporters of manganese ore;

(b) whether it is a fact that the Madhya Pradesh Mineral Industry Association has demanded 'Guarantee Transport' for all the quota of 4,80,000 tons of manganese ore registered for export in the names of private exporters; and

(c) if so, the action taken or proposed to be taken in the matter?

**The Minister of Commerce (Shri Kanungo):** (a) No, Sir. In fact in some sectors, there has been some improvement.

(b) and (c). A representation to this effect has been received. Government are in no position to give any such guarantee.

**Refugees with False Migration Certificates**

**368. Shri Dasaratha Deb:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether refugees with false migration certificates are still entering Tripura;

(b) if so, their number since January, 1957; and

(c) what benefit are they getting from the Relief and Rehabilitation Department of Tripura?

**The Parliamentary Secretary to the Minister of Rehabilitation and Minority Affairs (Shri P. S. Naskar):** (a) No.

(b) and (c). Do not arise.

**Ashoka Hotel**

**369. Shri Sugandhi:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government are aware that many cracks in the reinforced concrete cement roof slab of the Ashoka Hotel were noted and then remedied later on;

(b) whether Government are also aware that many vertical cracks appear on the walls of the flats of the 7th and the 8th storey;

(c) the specifications prescribed for laying the roof slab and for plastering the side walls;

(d) the names of the contractors who were given contract;

(e) the reasons for these cracks;

(f) how Government are remedying these defects to create confidence among the tourists who intend to stay there; and

(g) whether Government have taken any suitable action for these lapses against the persons concerned?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) There are no cracks on the reinforced cement concrete roof slab of the Ashoka Hotel. Presumably the hair cracks on the crazy mosaic flooring on the terrace have been misconstrued as cracks on the reinforced cement concrete slab. Crazy mosaic flooring usually develops hair cracks due to exposure to the severity of the climate but these do not cause any structural weakness to the reinforced cement concrete roof slab.

(b) There are no vertical cracks in the walls of the flats of the 7th and 8th storeys. There are, however, two